

Ꭰ  
ITEM NO.1

COURT NO.3

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA.NO.3 IN CIVIL APPEAL NO(s). 1318 OF 2011

STATE OF ORISSA & ORS. Appellant (s)  
VERSUS  
MANJUSHREE PATNAIK Respondent(s)

(With appln. for modification of Court's Order and office report)

Date: 21/01/2013 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Appellant(s) Mr. Radha Shyam Jena,Adv.

For Respondent(s) Ms. Manjula Gupta, Adv.  
Mr. Prem Sunder Jha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this I.A. before the Bench which heard the main  
appeal.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master